

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.01.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 359 of 2021	S.A.R.E Public Company Ltd. Vs. Sare Gurugram Pvt. Ltd. & Anr.	Pooja Mehra	Ananya Kumar Aditya Mehta-R1 Rajat Joneja-R2 Siddharth Dutta

For Directions

2.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Ors. With	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2
3.	Comp. App. (AT) (Ins) No. 347 of 2021	SREI Multiple Asset Investment Trust- Vision India Fund Vs. Kotak Mahindra Bank Ltd & Ors.	Diwakar Maheshwari	Amit Mahajan-R1 Sanjeev Singh Kajal Bhatia
4.	Contempt Case (AT) No. 28 of 2021 in Comp. App. (AT) (Ins) No. 553 of 2019	Deccan Chronicle Holdings Ltd. Vs. SREI Multiple Asset Investment Trust – Vision India Fund & Ors.	Arjun Asthana	Saptarshi Mandal Rishav Banerjee-R1 & R2

For Orders

5.	I.A No 241 of 2022 in Comp. App. (AT) (Ins) No. 580 of 2021	Manoj Kumar Singh, IRP Vs. Insolvency & Bankruptcy Board of India	Arvind Kumar	Abhishek Kumar
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For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 1079 of 2021	DMI Finance Pvt. Ltd. Vs. Chandgi Ram Real Estate Consultants Pvt. Ltd. & Anr.	Vipul Ganda	Ateendra S. Singh Farrukh Khan-R1 Shashwat Anand Shashwat Parihar-R2
7.	Comp. App. (AT) (Ins) No. 02 of 2022	RSH Agro Products Ltd. Vs. Punjab National Bank & Ors.	Praveen Jha	
8.	Comp. App. (AT) (Ins) No. 13 of 2022	Nikhil Tandon Vs. Sanjeev Bindal Liquidator of Radhey Sham Tandon Manufacturing Pvt. Ltd. & Anr.	Pulkit Deora	
9.	Comp. App. (AT) (Ins) No. 68 of 2022	Ruchi Soya Industries Ltd. Vs. Joint Commissioner of Labour and Class Cess Assessment Officer, Zone-II, Eluru & Anr.	Simranjeet Singh	
10.	Comp. App. (AT) (Ins) No. 69 of 2022	Ruchi Soya Industries Ltd. Vs. Principal Commissioner of Customs & Anr.	Simranjeet Singh	
11.	Comp. App. (AT) (Ins) No. 70 of 2022	Ruchi Soya Industries Ltd. Vs. The Collector, Alibaug & Ors.	Simranjeet Singh	
12.	Comp. App. (AT) (Ins) No. 71 of 2022	Ruchi Soya Industries Ltd. Vs. Commissioner, Central Goods and Service Tax & Central Excise, Kutch (Gandhidham)	Simranjeet Singh	
13.	Comp. App. (AT) (Ins) No. 72 of 2022	Marvel Media Pvt. Ltd. & Ors. Vs. Sri Adhikari Brothers Television Network Ltd. & Ors.	Vijay Nair	
14.	Comp. App. (AT) (Ins) No. 78 of 2022	Schema Enterprises Pvt. Ltd. Vs. Ultratech Cement Ltd.	Sanjay Chaturvedi	

15.	Review Application No. 03 of 2021 in Comp. App. (AT) (Ins) No. 658 of 2021	Bindu Enterprises Pvt. Ltd. Vs. Sonu Jain, Liquidator of Falcon Consultancy Pvt. Ltd. & Ors.	Prasenjeet Mohapatra	Sonu Jain-R1 & R3 Achal Gupta Abhishek Seth-R2
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For Admission (After Notice)

16.	Comp. App. (AT) (Ins) No. 387 of 2021	Directorate of Commercial Taxes Vs. Kharkia Steels Pvt. Ltd. & Ors. With	Madhumita Bhattacharjee	Shweta Thakur-R1 & R3 Megha Tyagi-R2
17.	Comp. App. (AT) (Ins) No. 1111 of 2020	Damodar Valley Corporation Vs. Kharkia Steels Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Rajshree Kajaria-R1 & R3 Megha Tyagi-R2
18.	Comp. App. (AT) (Ins) No. 598 of 2021	Ashok G. Rajani Erstwhile Director Seya Industries Ltd. Vs. Beacon Trusteeship Ltd. & Ors.	Puneet jain	Shikhil Suri Prerana Wagh Shahdab Jan-R1 Khushboo Shah Rajani-R4
19.	Comp. App. (AT) (Ins) No. 622 of 2021	Hemant Agarwal Vs. Santosh Associates & Anr.	Manish Raghav	Divya Jagga Sumit Shukla
20.	Comp. App. (AT) (Ins) No. 1004 of 2021	Maharashtra Industrial Development Corporation Vs. Santanu T. Ray Resolution Professional & Anr.	S.S. Mahamood	Amol Vyas
21.	Comp. App. (AT) (Ins) No. 1021 of 2021	Archit Gupta Vs. Terratech Chemicals (I) Pvt. Ltd. & Anr.	Sonali Jain	Gautam Bajaj
22.	Comp. App. (AT) (Ins) No. 1057 of 2021 & I.A. No. 2804 of 2021	Adriatic Sea Foods Pvt. Ltd. Vs. Suresh Kumar Jain	Vedanta Varma	

23.	Comp. App. (AT) (Ins) No. 1066 of 2021	Vedika Credit Capital Ltd. Vs. Shriram Power and Steel Pvt. Ltd.	Susshil Daga	Anuj Singh Sudhir Kr. Mehta
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For Hearing

24.	Comp. App. (AT) (Ins) No. 301 of 2021	Gurudeo Exports Corporation Pvt. Ltd. & 3 Ors. Vs. Akash Singhal Liquidator of Amira Pure Foods Pvt. Ltd. & Anr.	Rahul Gupta	RK Gupta-R1 & R2 Swaralipi Deb Roy
25.	Comp. App. (AT) (Ins) No. 321 of 2021	Sandeep Garg & Anr. Vs. DMI Finance Pvt. Ltd. & Anr.	Manish Paliwal	Kinshuk Chatterjee Sumit Chander-R1 Shashwat Anand Adya Singh-R2
26.	Comp. App. (AT) (Ins) No. 585 of 2021	Hardwin Construction Pvt. Ltd. Vs. ONGC Petro Additions Ltd.	Jayendra Shah	Akshat Khare

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Chairperson
-sd/-
Registrar**